



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,20th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/7455/2013	PRADIP BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	SC, TRANSPORT SC, A S T C
2	WP(C)/1391/2014	MD. ALTAB HUSSAIN and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
3	WP(C)/2395/2014	M/S J.K. AVTAR PVT. LTD. and ANR <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	SC, NF RLY ASSTT.S.G.I.
4	WP(C)/2707/2014	PHULENDRA NATH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.M BARMAN MR.A M BAZARBARUAH	DR.B AHMED GA, ASSAM MS.H M PHUKAN SC, IRRIGATION
5	<b>WITH</b> WP(C)/1989/2014	SUMIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N HAQUE MR. M CHOUDHURY, SR.ADV. MS.M BARMAN MS.M BARMAN MR. M ISLAM MR.A M BAZARBARUAH	DR.B AHMED GA, ASSAM SC, IRRIGATION

6	WP(C)/2537/2019	SABERA KHATOON @ SAKERA KHATOON <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MRS R BEGUM MR. S MOLLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/8158/2019	ADHAN UJHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P P DUTTA MR T GOGOI MS. M NEOG	GA, ASSAM SC, FOREST
8	WP(C)/1613/2022	PRADIP DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR A K SHARMA	GA, ASSAM
9	WP(C)/4598/2022	DHARANI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	N CHAUDHURY	MR. A MANNAF MR I S MAZUMDAR (R6) MD A S ALI MS. P CHAKRABORTY (R6) SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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17)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
18)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



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[AT 11:00 AM ]

BEFORE:

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/3561/2017	SOHAN GOUR <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM
2	MFA/1/2021	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> MD. MUSTAFA AHMED AND ANR	MR J JOHN MR K K BHATTACHARYYA MS JONA TALUKDAR	MR A RAHMAN MRS. A AHMED
3	WP(C)/4127/2022	VIVEK DEKA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH	SC, HIGHER EDU GA, ASSAM
4	WP(C)/4182/2022	BIDISHA BORTHAKUR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
5	WP(C)/4301/2022	DR. RAMA PRASAD BISWAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/5469/2015	BIREN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D MOZUMDER MR. J H SAIKIA	GA, ASSAM
2	WP(C)/2537/2018	CHANA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S DUTTA MRS. S ROY MS I DAS	GA, ASSAM MR. S K DAS (R4, R8-R9) MR. A H ALAMGIR (R-7) MR R KARIM (R4, R8-R9)
3	WP(C)/6282/2018	ARIFUDDIN AHMED <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD AND 7 ORS.	MR H K BAISHYA MR. B CHAKRAVARTY MR A RAHMAN MS THUYEKHRULU	SC, APDCL
4	WP(C)/5781/2019	HAREKRISHNA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A DEKA	SC, ELEM. EDU SC, ELEM. EDU
5	WP(C)/7657/2019	BINA SHEEL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER	GA, ASSAM MR. S K GHOSH
6	I.A.(Civil)/736/2020 in WP(C)/4591/2012	DEBOJIT GOGOI AND ANR. <b>Versus</b> ASSAM BOARD OF REVENUE AND 6 ORS.	MR. C BORUAH MR. R K TALUKDAR	MR G N SAHEWALLA (r-2 to 7) GA, ASSAM MD ASLAM MR. P DEKA (r-2 to 7) MS. S KATAKEY (r-2 to 7) MS. S. TODI (r-2 to 7) SC, REVENUE
	<b>WITH</b> I.A.(Civil)/737/2020	DEBOJIT GOGOI and ANR. <b>Versus</b> ASSAM BOARD OF REVENUE and 11 ORS.	MR. C BORUAH MR. R TALUKDAR	
7	I.A.(Civil)/721/2021 in WP(C)/4777/2010	NAZRUL HAQUE MAZARBHUIYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN	GA, ASSAM
8	RSA/48/2022	ON THE DEATH OF SMT. ANI TAMULI @ ANIMA TAMULI HER LEGAL HEIRS ASHOK TAMULI AND ORS. AND 8 ORS <b>Versus</b> SMTI RENU DEVI AND 2 ORS	MR. S P ROY MS. N RAI MS S DAS	
	<b>WITH</b> I.A.(Civil)/936/2022 in RSA/48/2022	ON THE DEATH OF SMT. ANI TAMULI @ ANIMA TAMULI HER LEGAL HEIRS ASHOK TAMULI AND ORS. AND 8 ORS <b>Versus</b> SMTI RENU DEVI AND 2 ORS	MR. S P ROY MS. N RAI MS S DAS	

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